

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

DA No. 172 of 1995

Wednesday, this the 22nd day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. GD Nataraja Pillay,
S/o Damodaran Pillay, Meter Reader, Garrison
Engineer (Airforce),
Tirumala PO, Trivandrum
(TC 19/2255, Vattavila,
Trivandrum-6) .. Applicant

By Advocate Mr. MR Rajendran Nair

Vs.

1. The Garrison Engineer (Airforce),
Tirumala PO, Trivandrum-6.
2. The Chief Engineer (Airforce),
No.2, DC Area MES Road, Bangalore-6.
3. PT Varghese,
Motor Transport Driver,
Office of the Command Works Engineer,
Airforce, Trivandrum-6. .. Respondents

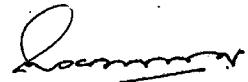
By Advocate Mr. Varghese P Thomas, Additional Central
Government Standing Counsel

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Mr. Varghese P Thomas, Learned Additional Standing Counsel appearing for respondents submits that the grievance of applicant has been redressed and that he has been allotted residential quarters on 30-1-95. We are happy that the respondents acted right. We record the submission and dismiss the application. No costs.

Dated the 22nd February, 1995



SP BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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